

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 1292/2017 (SUMMONS)		Sri.Venkateshappa alias Venkatesh Vs Sri.Maruthi R.	S.P.G. Associate
2	R.A. 37/2018 (SUMMONS) IA/1/2018		Subba naika Vs Seetharama naika	M.BHAGAVANTHA
3	R.A. 80/2018 (SUMMONS) IA/1/2018		Neelamma Vs Jayamma	M.NAGENDRAPPA
4	O.S. 45/2019 (SUMMONS) IA/1/2019 IA/2/2019		V.P.Chandrashekarareddy Vs G.N.Shivakumara reddy	M.BHAGAVANTHA
5	O.S. 3/2020 (SUMMONS) IA/1/2020		T.N.Anjaneya Vs P.Imam Khan	V.SREERAMA
6	O.S. 15/2020 (SUMMONS) IA/1/2020		Venkatesh Vs Thimmaiah @ Thimmappa	N.NAGENDRA REDDY
7	O.S. 48/2020 (SUMMONS) IA/1/2020		Sri. B.M.Krishnamurthy Vs Sri. B.M.Satyamappa	Nagaraju H.N.
AMENDMENT				
8	O.S. 71/2019 (SUMMONS) IA/1/2019		Smt. Akkamma Vs Smt. Gundamma	P.V.YAGNANARAYANA
9	O.S. 28/2020 (SUMMONS) IA/1/2020		Chithakka Vs Chithaiah	P.S.SHIVAKKUMAR
PF/CF				
10	O.S. 52/2020 (SUMMONS) IA/1/2020 IA/2/2020		P.Sreenivasa Vs Smt. Marakka @ Geethamma	Mallikarjunaiah RT
WRITTEN STATEMENT				
11	O.S. 18/2020 (SUMMONS)		Bank of Baroda Vs Srinivasa reddy	S.R.VENKATARAMAREDDY
12	O.S. 35/2020 (SUMMONS)		The Manager, The State Bank Of India Vs Sanna narasimhappa	P.V.YAGNANARAYANA
13	O.S. 34/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019		Hanumanthappa Vs Anjinappa	M.BHAGAVANTHA
14	O.S. 74/2019 (NOTICE) IA/1/2019		Sakamma Vs Ramakka	D.Krishnappa

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Sr. No. Case Number
29 O.S. 14/2015
(EVIDENCE)

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	R.A. 18/2020 (NOTICE) IA/1/2020		Nallamallappa Vs Ramaiah	VENKATESHAPPA
16	R.A. 4/2020 (APPEARANCE OF PARTY) IA/1/2020		Smt. Eramma Vs Nagaraaja	P.V.YAGNANARAYANA
17	O.S. 14/2019 (HEARING)		Smt. T. Kamala Vs D.Shivalingappa	S.N.MURALIDHARA
18	M.C. 27/2020 (HEARING)		G.SannaThimmaiah @ Chinnathimmaiah Vs Nil	L.R.LAKSHMAIAH
19	M.C. 36/2020 (HEARING)		Vinay Kumar.V Vs H.Aruna	ADINARAYANA RAO
20	EX 19/2020 (HEARING)		Hariprasad Vs B.R Praveenkumar	D.R.RANGANATH
21	P and SC 1/2020 (HEARING) IA/1/2020 IA/2/2020		Kumari Harshitha Vs The Superintendent Police	M.BHAGAVANTHA
22	S.C. 8/2020 (EVIDENCE)		P.Channalingappa Vs Chayakumara	P.H.SUBRAMANYA
23	O.S. 38/2020 (EVIDENCE)		The Manager, The State Bank Of India Vs Venkataswamy naik	P.V.YAGNANARAYANA
24	R.A. 7/2018 (ARGUMENTS)		D.V.Ashwatha narayana shetty Vs D.V.Krishnamurthy	B.v.Srinivasa murthy
25	R.A. 48/2019 (ARGUMENTS) IA/3/2019 IA/1/2019 IA/2/2019		Smt. Bommakka by her SPA Holder Smt Bhagyamma W/o Muddanna Vs Smt. Marakka	M.BHAGAVANTHA
26	R.A. 69/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		V.Nagappa Vs K.Doddeerappa	Nagabhushana
27	O.S. 49/2020 (ORDERS) IA/1/2020 IA/2/2020		Pooja.R Vs M.Ramanjineya	D.PANDU RANGAPPA
28	O.S. 65/2020 (FIRST HEARING) IA/1/2020		Nagabhushana Vs Hanumanthappa	R.HANUMANTHARAYA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 14/2015 (EVIDENCE)		Ganganna Vs Venkataramappa	
30	O.S. 40/2017 (EVIDENCE)		The Manager, Vijaya Bank Vs Sanjeevareddy G.N	P.V.YAGNANARAYANA
31	R.A. 42/2018 (EVIDENCE)		Erakyathappa Vs Erakyathappa	R.N.Bharathi
32	O.S. 11/2019 (EVIDENCE) IA/1/2019		V. Nagalakshamma Vs Smt. Lakshmidevi	M.NAGENDRAPPA
33	O.S. 21/2019 (EVIDENCE) IA/1/2019		Smt. Narayanamma Vs Anjaneya	S.R.VENKATARAMAREDDY
34	O.S. 32/2019 (EVIDENCE) IA/1/2019		Ramanjinappa Vs Nagabhushana	M.BHAGAVANTHA
35	O.S. 35/2019 (EVIDENCE)		Madanna Vs Shivanna	M.NAGENDRAPPA
36	M.C. 10/2020 (EVIDENCE)		G.H.Varadaraju Vs B.J.Padma	Mallikarjunaiah RT
37	M.C. 16/2020 (EVIDENCE)		Swarroop Vs Smt. Lakshmi Sunitha @ Sunitha	N.NAGENDRA REDDY
38	S.C. 17/2020 (EVIDENCE)		Saraswathamma Vs A.Venkateshalu	Mallikarjunaiah RT
39	O.S. 2/2018 (ARGUMENTS) IA/1/2018		Gangamma Vs Ramalakshamma	B.M.Rajashekhara
40	R.A. 13/2018 (JUDGEMENT) IA/1/2018		Chief Officer,T.M.C Vs T.R.Ramanjineya	S.R.VENKATARAMAREDDY
Cases listed below are adjourned due to Covid 19				
41	R.A. 62/2019 (SUMMONS) IA/1/2019	04-01-2021	P.G.Narasimhaiah Vs P.Narasappa, since dead by his LRs,	M.BHAGAVANTHA
42	R.A. 23/2020 (SUMMONS) IA/1/2020	04-01-2021	Hanumanthappa Vs Erappa dead by Lr's	I.S.AKALAPPA
43	R.A. 85/2019 (SUMMONS)	05-01-2021	Anusuyamma Vs Kenchamma	M.NAGENDRAPPA
44	R.A. 1/2020 (SUMMONS) IA/1/2020	06-01-2021	Smt. B.Nagamai Vs Chithaiah	H.K.V.Reddy

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45	R.A. 3/2020 (SUMMONS) IA/1/2020	06-01-2021	B.Venkataswamy Vs K.Narasimhareddy	Lingaraju.SC
46	EX 23/2019 (SUMMONS)	07-01-2021	Obamma Vs Ramalingaiah	D.Krishnappa
47	R.A. 7/2020 (SUMMONS) IA/1/2020 IA/2/2020	07-01-2021	Geethamma Vs Chowdeswari	k.v srinivasa naidu
48	R.A. 12/2020 (SUMMONS) IA/1/2020	07-01-2021	M.V.Siddappa Vs M.Kavitha	R.N.Bharathi
49	EX 7/2020 (SUMMONS)	08-01-2021	The Division Manager, United India Insurance Co. Ltd., Vs Ramakrishna	Nagaraju K.C.
50	R.A. 30/2020 (SUMMONS) IA/1/2020	08-01-2021	Basanna Vs C.Chittappa	Mallikarjunaiah RT
51	AIR.MISC. MVC 8/2020 (NOTICE)	11-01-2021	Sakamma Vs Naresh @ Malyala Naresh	a
52	AIR.MISC. MVC 10/2020 (NOTICE)	12-01-2021	Kanakaraju Vs A.Prakash	a
53	EX 15/2020 (NOTICE)	13-01-2021	Krishnappa Vs Narayanaswamy G N	R.HANUMANTHARAYA

Pri.CIVIL JUDGE AND JMFC,PAVAGADA
Sri. Jagadeesh Biserotti
PRL CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 51/2014 (NOTICE) IA/1/2014		K.VANAJAKSHAMAMMA Vs MUTHYALAMMA	S.N.MURALIDHARA
2	FDP 5/2007 (APPEARANCE OF PARTY)		A.D.Kadarappa Vs Maraiah	
3	O.S. 259/2020 (HEARING) IA/1/2020		O. Nagaraju Vs Smt. Eramma	Sri.I.R.Lakshmaiah
4	O.S. 541/2012 (EVIDENCE)		PANDURANGAPPA Vs ANJANAPPA AND OTHERS	
5	O.S. 27/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		NIJAM ALI Vs B.S.BHARATH	M.NAGESH
6	O.S. 357/2017 (ARGUMENTS) IA/1/2017		K.Borappa Vs B.Siddappa	I.R.LAKSHMAIAH
7	O.S. 255/2020 (ORDERS) IA/1/2020		Sushilamma Vs Gangamma	L. Maruthi
8	O.S. 263/2020 (FIRST HEARING) IA/1/2020		Surendar Kumar Vs B.N Sreenivasa Reddy	P.V.YAGNANARAYANA
9	O.S. 435/2014 (EVIDENCE) IA/1/2014		K.Hariprasad Vs FAKRUDDIN SAB	P.V.Yagnanarayana
10	O.S. 297/2012 (OBJECTION) IA/1/2012		UMADEVI Vs SANN THIMMAIAH	
11	O.S. 73/2016 (OBJECTION TO IA) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA
12	O.S. 317/2016 (ORDERE ON IA) IA/1/2016		M.V.Harish Vs Guramma	RAJANNA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 502/2013 (NOTICE)		R.LEELAVATHI Vs K.N.JAYANNA	A.N.R
2	CrI.Misc. 337/2019 (Settlement)		B.R.Amrutha @ shobha Vs B.Shankara Naik	H.A.Prabhakara Reddy
3	C.C. 311/2010 (EVIDENCE)		Pavagad P.S. Vs Prahallad	
4	C.C. 312/2010 (EVIDENCE)		Pavagada P.S. Vs Prahallad	
5	C.C. 313/2010 (EVIDENCE)		Pavagada P.S. Vs Prahalladha	
6	C.C. 217/2011 (EVIDENCE)		PAVAGADA.PS Vs SHIVA	
7	C.C. 305/2012 (EVIDENCE)		PAVAGADA PS Vs NAGENDRAPPA	
8	C.C. 624/2014 (EVIDENCE)		PAVAGADA P.S Vs MAHESH KUMAR	
9	CrI.Misc. 376/2014 (EVIDENCE)		K.R.Sridevi Vs D.R.Thippeswamy	SRI.S.R.VENKATARAMA REDDY
10	CrI.Misc. 477/2015 (EVIDENCE)		Commercial tax officer Vs A.Sathyarayanasetty	
11	C.C. 422/2012 (NBW ISSUED)		Excise P.S. Vs Narayanamma	
12	C.C. 935/2014 (NBW ISSUED)		PAVAGADA PS Vs A1 PALASHIVA	
13	C.C. 938/2014 (NBW ISSUED)		ARASEKERE P.S. Vs RAMESHA	
14	C.C. 824/2015 (NBW ISSUED)		STATE Vs VIJAYAKUMAR	
15	C.C. 940/2015 (NBW ISSUED)		STATE Vs NAGESHA NAIK	
16	C.C. 62/2016 (NBW ISSUED)		STATE Vs THARUN aliyas PANDU	

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17	C.C. 123/2016 (NBW ISSUED)		STATE Vs NARAYANAPPA	
18	C.C. 213/2016 (NBW ISSUED)		STATE Vs NAVEENKUMAR	
19	C.C. 486/2016 (COMMITAL)		STATE Vs Maruthi Prasanna K.M.	
20	C.C. 634/2018 (NBW ISSUED)		Pavagada Police Station Vs Nagamma	APP
11.00 AM to 02.00PM				
21	Crl.Misc. 3/2016 (EVIDENCE)		Commercial tax officer Vs K.S.Ramachandra setty	
22	C.C. 86/2017 (EVIDENCE)		STATE Vs Narasimhamurthy	
23	Crl.Misc. 155/2020 (EVIDENCE)		Hanumantharaya Vs The Chief Officer	P.RANGANATHAPPA
24	C.C. 310/2010 (ARGUMENTS)		Pavagad P.S. Vs Ramanalaka	
25	C.C. 880/2017 (ARGUMENTS)		Pavagada Police Station Vs Nagaraja	
26	Crl.Misc. 215/2020 (FIRST HEARING)		Veeranagappa Vs The Deputy Tahasildar	K.S.NAGARAJ
27	C.C. 623/2014 (EVIDENCE)		PAVAGADA P.S Vs MAHESH KUMAR	
28	C.C. 938/2015 (EVIDENCE)		STATE Vs SYADH IRSHAD	
Cases listed below are adjourned due to Covid 19				
29	Crl.Misc. 216/2020 (FIRST HEARING)	17-12-2020	Nagarathnamma Vs The Deputy Tahasiladar	M.L.RAMAKRISHNA
30	Crl.Misc. 217/2020 (FIRST HEARING)	17-12-2020	Nagarathnamma Vs The Deputy Tahasildar	M.L.RAMAKRISHNA
31	C.C. 431/2017 (NBW ISSUED)	05-01-2021	Pavagada P.S. Vs Balajinaik	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	C.C. 478/2017 (NBW ISSUED)	05-01-2021	Arasikere P.S. Vs Ravi P.	
33	C.C. 526/2017 (NBW ISSUED)	05-01-2021	Pavagada PS Vs Babhu @ Babhu	
34	C.C. 545/2017 (NBW ISSUED)	05-01-2021	Pavagada PS Vs Srinivasa	
35	C.C. 571/2017 (NBW ISSUED)	05-01-2021	Pavagada P.S. Vs Munavar	
36	C.C. 842/2017 (NBW ISSUED)	05-01-2021	Pavagada Police Station Vs Ravi	
37	C.C. 122/2018 (PLEA)	05-01-2021	Arasikere Police Station Vs Shashikumar	
38	C.C. 125/2018 (NBW ISSUED)	05-01-2021	Pavagada Police Station Vs shivashankarachari	
39	C.C. 413/2018 (NBW ISSUED)	05-01-2021	Pavagada Police Station Vs Pathanna	APP
40	C.C. 431/2018 (CHARGE)	05-01-2021	Pavagada Police Station Vs Punith	app
41	C.C. 501/2018 (NBW ISSUED)	05-01-2021	Pavagada Police Station Vs Prabakar.J	APP
42	C.C. 600/2018 (NBW ISSUED)	05-01-2021	Arasikere Police Station Vs Suresh	app
43	C.C. 624/2018 (NBW ISSUED)	05-01-2021	Pavagada Police Station Vs Riyaz	APP
44	C.C. 21/2019 (callon)	11-01-2021	Pavagada Police Station Vs Manjunath	APP
45	C.C. 95/2017 (SUMMONS)	25-01-2021	STATE Vs Dhanunjaya	
46	C.C. 144/2017 (SUMMONS)	25-01-2021	Pavagada PS Vs Gangadhara	
47	C.C. 840/2017 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Srirangappa	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	C.C. 452/2018 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Guranna	app
49	C.C. 601/2018 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Mylarappa	app
50	C.C. 609/2018 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Rangaswamy	APP
51	C.C. 719/2018 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Thippeswamy	APP
52	C.C. 800/2018 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Silar Sab	APP
53	C.C. 25/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Vali D	APP
54	C.C. 631/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Ramakrishnachari @ Ramakrishnappa	APP
55	C.C. 632/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Venkateshaiah	APP
56	C.C. 669/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Sriramaiah Y	APP
57	C.C. 670/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Manju C	APP
58	C.C. 673/2019 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Narayana Reddy	APP
59	C.C. 763/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Govindappa	APP
60	C.C. 801/2019 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Nagarjuna	APP
61	C.C. 821/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Srinivasa	APP
62	C.C. 822/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Ramesh	APP
63	C.C. 847/2019 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Obelesh	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	C.C. 388/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Shantharaju	APP
65	C.C. 505/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Nagaraju	APP
66	C.C. 506/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Hanumantha	APP
67	C.C. 507/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Veeranjaneya	APP
68	C.C. 509/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Adapa	APP
69	C.C. 594/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Rajesh	APP
70	C.C. 629/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Boranna	APP
71	C.C. 647/2020 (SUMMONS)	25-01-2021	Pavagada Police Station Vs Narayanappa	APP
72	C.C. 858/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Tippeswamy	APP
73	C.C. 859/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Umashankara	APP
74	C.C. 860/2020 (SUMMONS)	25-01-2021	Arasikere Police Station Vs Eshwar	APP
75	C.C. 94/2017 (NOTICE)	25-01-2021	STATE Vs Ramanjinappa	
76	CrI.Misc. 17/2018 (NOTICE)	25-01-2021	Sreeja Vs B.M.Sathish Kumar	M.L.RAMAKRISHNA
77	CrI.Misc. 68/2020 (NOTICE)	25-01-2021	Sreeja Vs Sathish Kumar	D.PANDU RANGAPPA
78	C.C. 150/2017 (EVIDENCE)	25-01-2021	Pavagada PS Vs Ramanjinappa @ Ramanji	
79	CrI.Misc. 167/2017 (EVIDENCE)	25-01-2021	Shailaja Vs B.H.Malleswara	MURALI KRISHNA

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80	CrI.Misc. 206/2017 (EVIDENCE)	25-01-2021	A.Aruna Vs Manjunatha R.P.	P.V.YAGNANARAYANA
81	C.C. 474/2017 (EVIDENCE)	25-01-2021	Arasikere P.S. Vs Ekanthareddy	
82	C.C. 55/2018 (EVIDENCE)	25-01-2021	Pavagada Police Station Vs Govindappa	
83	C.C. 326/2018 (EVIDENCE)	25-01-2021	Pavagada Police Station Vs Raghavendra	app
84	C.C. 346/2018 (EVIDENCE)	25-01-2021	Arasikere PS Vs Siddalingappa	app
85	CrI.Misc. 122/2018 (EVIDENCE)	25-01-2021	Veena Vs Ravikumar	ADINARAYANA RAO
86	C.C. 686/2018 (HBC)	25-01-2021	Arasikere Police Station Vs Driver Eranna	app
87	C.C. 17/2019 (PLEA)	25-01-2021	Pavagada Police Station Vs Loksha	APP
88	C.C. 130/2019 (NBW ISSUED)	25-01-2021	Pavagada Police Station Vs Shashikala	APP

Pri.CIVIL JUDGE AND JMFC, PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
STEPS				
1	O.S. 582/2012 (SUMMONS) IA/1/2012		BORAPPA Vs P.N.NAGENDRASETTY	
2	O.S. 370/2009 (HEARING)		H.HANUMANTHARAYAPPA Vs HANUMANTHAPPA	PVY
3	O.S. 208/2014 (HEARING) IA/1/2014		P.ABDUL SATTAR Vs P.C.CHIKKANNA	M.BHAGAVANTHA
4	O.S. 14/2015 (HEARING) IA/1/2015		Kariyanna Vs Gangamma	K.C.Rajanna
5	O.S. 52/2013 (Await report)		S.C.HANUMANTHARAYAPPA Vs GOWRISHAPPA	
6	O.S. 382/2013 (EVIDENCE) IA/1/2013		Lakshamma Vs Thaveranailka	
7	O.S. 134/2016 (EVIDENCE) IA/1/2016		Nagalakshmi Vs K.N.Subbarayappa	M.BHAGAVANTHA
8	O.S. 322/2016 (EVIDENCE) IA/1/2016		Shevya naik Vs Govinda naik	V.SREERAMA
9	O.S. 114/2019 (EVIDENCE) IA/1/2019		Venkatadri Vs Thimmappa	M.NAGESH
CROSS EXAMINATION OF DW				
10	O.S. 78/2017 (EVIDENCE)		Erakka Vs R.Sathyanarayanappa	M.BHAGAVANTHA
FURTHER EVIDENCE FOR PLNTF				
11	O.S. 480/2014 (EVIDENCE) IA/1/2014		Narasamma Vs Banjigi Ningappa	M.BHAGAVANTHA
PLNTF EVIDENCE				
12	O.S. 336/2014 (EVIDENCE)		Muddeeramma Vs Aswhathappa	U.M
13	O.S. 132/2018 (EVIDENCE)		Smt.Padmavathi Vs Eranna	RAJANNA
14	O.S. 68/2019 (EVIDENCE) IA/1/2019		Janardhana N Vs T.Narayanappa	P.V.YAGNANARAYANA

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Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 128/2010 (OBJECTION TO IA)		RAMANJINAPA Vs SMT.ERAKKA	M.B
16	O.S. 118/2012 (OBJECTION TO IA) IA/1/2012		SMT.JAYAMMA Vs A.KRISHNA	
17	O.S. 542/2012 (RE-ISSUE SUMMONS)		SMT. SUSHELAMMA AND OTHER Vs MYLARAPPA	
18	O.S. 74/2015 (HEARING ON IA) IA/1/2015		N.M.OBANNA Vs NINGAPPA	P.H.SUBRAMANYA
19	O.S. 44/2019 (ORDERE ON IA) IA/1/2019		G.Venugopal Vs M.Chinnappa reddy	P.V.YAGNANARAYANA
20	O.S. 256/2020 (HEARING ON IA) IA/1/2020		N.R Gangadhara Vs Atira Solar Power Pvt.Ltd.	B.K Prabhu Swamy

Cases listed below are adjourned due to Covid 19

21	O.S. 70/2017 (Settlement) IA/1/2017	09-12-2020	Padnavathamma Vs D.Rangappa	rajanna
22	O.S. 228/2017 (EVIDENCE) IA/1/2017	09-12-2020	Sanjeevareddy Vs Lakshmi	N.NAGENDRA REDDY
23	EX 29/2014 (HEARING ON IA)	09-12-2020	Nagamma Vs Hanumanthareddy	R.V
24	O.S. 382/2016 (Settlement) IA/1/2016 IA/2/2016	10-12-2020	Aruna Vs Megharaj	M.BHAGAVANTHA
25	O.S. 226/2017 (Settlement) IA/1/2017	10-12-2020	Narasimhappa Vs Palaiah	M.BHAGAVANTHA
26	O.S. 232/2017 (EVIDENCE) IA/1/2017	10-12-2020	Akkamma Vs Eranna	Devaraj P.
27	FDP 10/2015 (HEARING ON IA)	10-12-2020	PADMA Vs B.A.SHIVANNA	M.L.RAMAKRISHNA
28	O.S. 24/2016 (Settlement) IA/1/2016	11-12-2020	Sridevi Vs Sharadamma	P.V.YAGNANARAYANA

Pr.L.CIVIL JUDGE AND JMFC, PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 963/2015 (Settlement)		K.S.Mohamed Rafeek Vs Mansoor	M.NAGESH
2	C.C. 450/2016 (Settlement)		Narayana Reddy Vs Irshad Pasha	N.NAGENDRA REDDY
3	C.C. 107/2013 (JUDGEMENT)		Y.N.HOSAKOTE PS Vs T.Ramakrishana	
4	C.C. 350/2007 (RE-ISSUE SUMMONS)		THIRUMANI P.S Vs Bhadarinatha	
Cases listed below are adjourned due to Covid 19				
5	C.C. 148/2017 (Settlement)	08-12-2020	Thirumani PS Vs Ravindra	
6	C.C. 603/2017 (Settlement)	08-12-2020	Manjunatha S Vs Parvathi	
7	C.C. 653/2018 (Settlement)	09-12-2020	Thirumani Police Station Vs Raju Naik	app
8	Crl.Misc. 13/2019 (Settlement)	10-12-2020	Manju. Y.S Vs The Deputy Tahasildar	V.SREERAMA
9	C.C. 318/2019 (Settlement)	11-12-2020	G.H.Veeranna Vs H.Gujjarappa	P.V.YAGNANARAYANA
10	C.C. 321/2019 (Settlement)	14-12-2020	Sri. Ramanjaneya.P. Vs Sri. Chowdappa, C.P.	K.RAGHU
11	C.C. 134/2020 (Settlement)	15-12-2020	Thirumani Police Station Vs Ashoka	APP
12	Crl.Misc. 106/2020 (Settlement)	16-12-2020	Nagendra Vs Deputy Tahasildhar	RAJANNA
13	P.C.R. 12/2020 (callon)	31-12-2020	Thirumani Police Vs naveen	A.P.P
14	Crl.Misc. 183/2020 (SUMMONS)	11-01-2021	Priya Esther M. Vs The Deputy Thasildar	Shashi kiran C reddy
15	Crl.Misc. 184/2020 (SUMMONS)	11-01-2021	Sanjeevamma Vs The Deputy Thasildar	Shashi kiran C reddy